

पर्यटन तथा अर्सेनिक उद्बन्धन बम्बई
(डा० कर्ण सिंह) : (क) जी हां ।

(ख) 8 से 14 अप्रैल तक जयपुर में मनाया गया पर्यटन सप्ताह भारत सरकार के पर्यटक कार्यालय जयपुर की सहायता से राजस्थान सरकार द्वारा आयोजित किया गया था । राज्य सरकार तथा 'यात्रा व्यवसाय' द्वारा किये गये खर्च का व्यौरा उपलब्ध नहीं है । भारत सरकार के पर्यटक कार्यालय द्वारा 66.00 रुपये व्यय किया गया ।

(ग) अन्तर्राष्ट्रीय पर्यटन वर्ष समारोह-1967 के अन्तर्गत देश भर में पर्यटन सप्ताह मनाये जा रहे हैं । पर्यटन सप्ताहों से हुए अर्जनों को आंकना संभव नहीं है क्योंकि ऐसे आयोजनों से सीधी आय नहीं होती ।

भारतीय खाद्य निगम

4490. श्री झोंकार लाल बेरवा :
श्री ना० स्व० शर्मा :
श्री झोंकार सिंह :
श्री वेणी शंकर शर्मा :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार ने भारतीय खाद्य निगम की एक शाखा राजस्थान में स्थापित की है; और

(ख) यदि हां, तो उस पर प्रति मास कितना धन व्यय होता है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य मन्त्री (श्री अन्ना साहिब शिन्दे) : (क) जी नहीं । जब कभी किसी राज्य में खरीदारी करनी होती है, उस समय खाद्य निगम विभिन्न राज्यों में स्वयं ही कार्यालय स्थापित करता है ।

1135 (A) LS-5.

राजस्थान में अक्तूबर, 1965 में निगम ने अपना क्षेत्रीय कार्यालय स्थापित किया था ।

(ख) 1966-67 में व्यय के अस्थायी आंकड़ों के आधार पर, निगम ने इस कार्यालय पर (क्षेत्रीय और जिला कार्यालयों सहित) प्रति मास लगभग 1.48 लाख रुपये व्यय किये हैं ।

Training Farms

4491. Shri S. S. Basi:
Shri Esvara Reddy:

Will the Minister of Food and Agriculture be pleased to state:

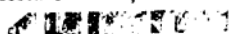
(a) whether an agreement has been signed with the Food and Agriculture Organisation to set up training farms in the country for imparting instructions to the young farmers to increase the farm output;

(b) if so, the details of the agreement; and

(c) where such farms are likely to be set up?

The Minister of State in the Ministry of Food, Agriculture Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes. An agreement has been signed with the FAO to set up a demonstration and training Farm for young Farmers at Visakhapatnam.

(b) The purpose of the project is to improve human diet and to raise the income level of the rural population in Andhra Pradesh through increased egg and poultry and meat production and intensive cultivation of vegetables and fruit for sale at prices which are reasonable for both producers and consumers. A demonstration and training farm in poultry farming and market gardening will be established by the Young Farmers Association of India in an 100 acre tract provided by Visakhapatnam Municipality near the city. The farm will be equipped with lecture rooms, a hostel, poultry



farming and agricultural equipment. The aim is to train about 600 young farmers in the next three years. The Australian FFHC Committee, will give through the FAO, assistance by way of equipment, supplies and building and recurring costs totalling to \$1,20,000. dollars.

(c) The agreement provides for the setting up of only one Farm at Visakhapatnam.

12.41 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED INTRUSION OF PAKISTANI PLANES IN THE EASTERN SECTOR

श्री मरणी (राजमहल): मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर प्रतिरक्षा मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

“भारत के पूर्वी सैक्टर में पाकिस्तानी हवाई जहाजों के हाल ही में बिना आज्ञा प्रवेश के समाचार”

The Minister of Defence (Shri Swaran Singh): Mr. Speaker, Sir, Government has received reports that there were recently violations of Indian air space by the Pakistani aircraft on 28th and 29th June 1967 in West Bengal area. On 28th June 1967, at about 0945 hours, 1320 hours and 1336 hours, two suspected Pakistani Jet aircraft entered Indian air space from the direction of Patgram (East Pakistan). After flying over Phulkadabri and Kharkharia areas in West Bengal, the aircraft returned to Pakistan heading in a Southernly direction. The aircraft flew at a height of 1000 feet to 1500 feet and penetrated 2 nautical miles into Indian territory. On 29th June 1967, at about 1645 hours, three suspected Pakistani Jet aircraft entered Indian air space from

the direction of Patgram (East Pakistan). After flying over Mekhlinganj area in West Bengal, the aircraft returned to Pakistan heading in a Southernly direction. The aircraft flew at a height of 1000 feet to 1500 feet and penetrated 2 nautical miles into Indian territory. A protest will be lodged with the Government of Pakistan against these violations of Indian air space shortly.

No confirmed report of the alleged violation of Indian air space in West Bengal or in the Garo Hills District of Assam on 30th June 1967 has been received.

श्री मरणी : अध्यक्ष महोदय में मंत्री महोदय से आप की मार्फत यह जानना चाहता हूँ कि इस तरह से पाकिस्तानी विदेशी जहाज जोकि भारतीय क्षेत्र में बिना अनुमति के प्रवेश करते हैं तो क्या यह चीज ताशकंद के विरुद्ध नहीं है यदि हाँ तो क्या भारत सरकार अभी उस ताशकंद समझौते को मान्यता देना उचित समझती है जबकि दूसरा पक्ष उस की निरन्तर अवहेलना कर रहा है ?

Shri Swaran Singh: Violations are violations and they are unauthorised. That is why we take action against them where possible and if they escape into Pakistani territory, protests are lodged. It is no doubt correct that after the signing of the Tashkent Declaration, we were hoping that these unauthorised actions will not be the case. But some air violations have taken place even after the signing of the Tashkent Declaration.

Shri P. Venkatasubbiah (Nandyal): May I know whether the Government will probe into this matter and see whether this has anything to do with the grand strategy that China is adopting in collusion with Pakistan? Has that anything to do with these air intrusions into our territory?

Shri Swaran Singh: In this particular case, to give full information to the hon. House I would like to say